

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'C(SMC)' BENCH, KOLKATA**

Before Shri P.M. Jagtap, Accountant Member

**I.T.A. No. 67/KOL/2018
Assessment Year: 2013-2014**

Wisdom Buildtech Private Limited.....Appellant
P-18, Dobson Lane, 7th Floor,
Madhusudan Apartments,
Howrah-711 101
[PAN: AAACW 8775 F]

-Vs.-

Income Tax Officer,.....Respondent
Ward-13(4), Kolkata,
Aayakar Bhawan Poorva,
110, Shantipally,
Kolkata-700 107

Appearances by:

N o n e, for the Appellant

Shri D.C. Mondal, Addl. CIT, D.R., for the Respondent

Date of concluding the hearing : May 29, 2018

Date of pronouncing the order : May 29, 2018

O R D E R

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals)-5, Kolkata dated 24.10.2017.

2. At the time of hearing fixed in this case today, the assessee has moved an application seeking permission of the Bench to withdraw this appeal. Since the ld. D.R. has no objection in this regard, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on May 29, 2018.

Sd/-
(P.M. Jagtap)
Accountant Member

Kolkata, the 29th day of May, 2018

- Copies to : (1) **Wisdom Buildtech Private Limited.**
P-18, Dobson Lane, 7th Floor,
Madhusudan Apartments,
Howrah-711 101
- (2) **Income Tax Officer,**
Ward-13(4), Kolkata,
Aayakar Bhawan Poorva,
110, Shantipally,
Kolkata-700 107
- (3) **Commissioner of Income Tax (Appeals)-5,**
- (4) **Commissioner of Income Tax- ,**
- (5) **The Departmental Representative**
- (6) **Guard File**

By order

Senior Private Secretary,
Head of Office/D.D.O.
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata

Laha/Sr. P.S.